(b) Possibilities of commercial exploitation of these deposits are under consideration of the Government of Kerala.

CLOSED CASHEW FACTORIES IN KERALA

*373. SHRI BALACHANDRA ME-NON: SHRI K. DAMODARAN:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) whether any scheme has been submitter to the Government of India to take over the 24 cashew factories which have remained closed jn Kerala since last year, through a State-owned corporation; and
- (b) if so, whether any decision has been taken by Government in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) No such scheme has been submitted to the Government.

EXPORT OF KHADI

- *374. SHRI MAHAMMED HANEEF: Will the Minister of COMMERCE be pleased to state:
- (a) whether Khadi is being exported to foreign countries;
- (b) if so, the names of the countries to which it is being exported; and
- (c) the value of khadi exported during the year 1966?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) No, Sir.

(b) and (c) Do not arise.

to Questions COMMITTEE ON FLOUR MILLS

- *375. SHRI K. SUNDARAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:
- (a) whether the Flou_r Milling Committee headed by Shri A. K. Roy, has submitted its report:
 - (b) if so, when;
- (c) whether Government have accepted all the recommendations of the Committee;
- (d) the extent to which it has been implemented so far?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

- (b) About a month back.
- (c) and (d) The recommendations made by the Flour Milling Committee are under consideration.

CONTROL OVER JESSOP & Co. LTD.

- *376. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of IN-DUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:
- (a) whether Government have ex tended the control over Jessop & Co. Ltd., Calcutta; and
 - (b) if so, under what condition?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The control over the management of Jessop & Co. Ltd., Calcutta has been extended for a further period of one year with effect from the 15th May, 1967 under the Industries (Development and Regulation) Act, 1951, in the public interest.

EXPORT TRADE AFTER DEVALUATION

- •377. SHRI NARINDER SINGH BRAR: Will the Minister of COMMERCE b_e pleased to state:
- (a) extent to which exports have been boosted after devaluation;